

"That the Bill, as amended, be passed."

PROF. SAIFUDDIN SOZ (Baramula) : Perhaps, Shri Ayyapu Reddy made a good suggestion that the Minister should come forward with a comprehensive Amendment. I agree that the offenders have to be punished. My friend from that side just now suggesting the same thing, but I got up to rake the Hon. Minister's remark that no State has been neglected. I only invite attention to Jammu and Kashmir for a minute. (*Interruption*) I only request the Hon. Minister to pay attention to Jammu and Kashmir. 8 years ago a survey was completed to construct a railway line between Baramulla and Kanjikund Last time his predecessor Mr. Ghani Khan Chaudhary told us that there were constraints of funds. Sir, he represents a very rich Department. This will cost only Rs. 70 crores. The department has already waited for decades. Now he should not wait any further and construct railway line between Baramulla and Kanjikund and there should be survey for laying railway line between Udhampur and Srinagar. As far as the construction of railway line between Jammu and Udhampur is concerned I invite your attention to the sluggish...(*Interruption*)

MR. DEPUTY SPEAKER : What is this? Kindly listen to me. This is Third Reading.

PROF. SAIFUDDIN SOZ : He was referring to development of all States and he said that no State is neglected. I am telling him that Rs. 70 crores were allotted for construction of railway line between Udhampur and Jammu.

MR. DEPUTY SPEAKER : You need not have brought all these things now. I cannot allow. That is all.

PROF. SAIFUDDIN SOZ : When are you going to complete that line?

MR. DEPUTY SPEAKER : That is not the point now. The Hon. Minister.

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) ; I beg to move :

"That the Bill, as amended, be passed."

MR. DEPUTY SPEAKER : The question is :

"That the Bill, as amended, be passed."

*The motion was adopted*

COAL MINES (CONSERVATION AND DEVELOPMENT) AMENDMENT BILL

[*English*]

THE MINISTER OF STEEL MINES AND COAL (SHRI VASANT SATHE) : Mr. Deputy Speaker, Sir, I would like to move the Bill, if you allow, so that it can continue. That will help. The next Bill is mine. You can allow me now because you have allowed a little time.

Sir, I beg to move :

"That the Bill further to amend the Coal Mines (Conservation and Development) Act, 1974, as passed by Rajya Sabha, be taken into consideration."

MR. DEPUTY SPEAKER : Motion moved :

"That the Bill further to amend the Coal Mines (Conservation and Development) Act, 1974, as passed by Rajya Sabha, be taken into consideration."

—Do you want to say anything?

You may say one or two lines.

SHRI VASANT SATHE : It is a short Bill. I request that the Bill may be taken into consideration.

MR. DEPUTY SPEAKER : It is all right. It will be taken up afterwards. We now go to the next item.